

**National Company Law Tribunal**

**Allahabad Bench**

**C.P. No. 12/ALD/2017**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017**

NAME OF THE COMPANY: *J. R. organics Ltd*

SECTION OF THE COMPANIES ACT: *7 of I & B code of 2016*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>
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Signature

1.

2.

**On mention**

**CP No. 12/ALD/2017**

On mentioning of the case for both the parties, the matter is re-scheduled for further  
*re-scheduled*  
hearing on 20<sup>th</sup> November, 2017.

Date: 16/11/2017

Typed by  
Jyoti

*Sd*  
H.P. Chaturvedi, Member(Judicial)